

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

217. C.P.(IB)/540(MB)2021

**IN THE MATTER OF**

BEARDSSELL LIMITED

... Petitioner

Vs

H,RECK ENGINEERS PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 06.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:               None present.

For the Respondent:

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**ORDER**

None for the Petitioner. In view of the fact that the CP has been pending since 2021 and none has appeared today also on behalf of the Petitioner. Accordingly, the CP is **dismissed** for non-prosecution.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/